

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 226/16	TP 84/17	Hearing	433(e)/ 433(f)	Bharti Airtel Ltd. Vs Comfort Homes Inn(B'lore) Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

963222483

SUNIL P PRABH
REPRESENTATION TO WHOM

AIRTEL - Petitioner

SIGNATURE



Counsel for petitioner is present. He has already filed Form No.5. Registry is directed to check and put up.

List it on 14.08.2017.


MEMBER (J)